## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1293/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES:

Priti Singh

V/s.

Elektrans Shipping Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE DESIGNATION NAME S. No. 6 Marchila Ads. Sharknoha Sryh Adro catefor Xle.

Manju Suri A. R. of

Deo porolent co.

**ORDER** 

CP No. 1293/I&BP/NCLT/MB/MAH/2017

First Call: Petitioner present. Respondent side absent.

Second Call: List this matter on 20.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)